

Conference for Elimination of Corruption

29. SHRI C. MADHAVA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether in a 2 day conference of Chief Secretaries held recently, a programme for eliminating corruption was worked out;

(b) if so, the salient points which emerged in the conference; and

(c) the action being taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO): (a) to (c). The Chief Secretaries Conference considered measure for curbing corruption. A three-pronged strategy comprising simplifying rules and procedures, intensifying supervision and surveillance and deterrent punitive action for those found guilty has been suggested.

Setting up of New Nuclear Power Stations in the Country

30. SHRI N. VENKATARATNAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any plans of starting new nuclear power stations in the country and if so, steps taken in that direction;

(b) whether any survey was done near Nagarjuna Sagar dam site and a most suitable site was found; and

(c) if so, the reasons for delay in taking up that site for establishment of a nuclear power station?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT,

ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ. V. PATIL): (a) Yes, Sir. A 15 year profile has been drawn up for increasing the installed nuclear power capacity to 10,000 MWe by the year 2000 A.D.

(b) and (c). In respect of the Southern, Northern and Western Electricity regions, the Site Selection Committee of the Department of Atomic Energy has submitted its report on possible sites for locating atomic power stations (upto 2000 A. D.)

Apart from the decision to expand the existing power station at Rawatbhata in Rajasthan with two units of 235 MWe and opening of a new site in Kaiga at Karnataka consisting of two units of 235 MWe each, a final decision on other sites is yet to be taken.

Freight Equalisation Policy

31. SHRI SAIFUDDIN CHOWDHARY: Will the Minister of PLANNING be pleased to state:

(a) whether Government are aware that the freight equalisation policy imposed on certain items available in certain regions of the country has led to the regional imbalance regarding establishment of new industries;

(b) whether Government are planning to extend the freight equalisation policy on the other essential and nationally important articles as a step to remove regional imbalance;

(c) if so, within what time limit Government are going to enforce it; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) to (d). The National Transport Policy Committee, which submitted its Report